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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A.NO.27/96
M.A.No.33/96

Hon'ble Shri R.K.Ahooja, Member(A)
Hon'ble Shri Rafiq Uddin, Member(J)

New Delhi, this the 6th day of October, 1999

1. Shri Subhash Chand
r/o B-49, D.C.M.Colony
Delhi.
2. Shri Raj Kumar
s/o Late Sh. Prahlad Singh
r/o C-A/19, Ashok Nagar
Delhi.
3. Sh. Ravinder Kumar Singh
s/o late Sh. Jamuna Singh
r/o RZG-21/A, Raj Nagar Part-II
Palam Colony
New Delhi.

... Applicants

(None)

Vs.

1. Union of India through
its Secretary
Ministry of Urban Development
Nirman Bhawan
New Delhi.
2. Govt. of National Capital
Territory of Delhi
through its Chief Secretary
5, Sham Nath Marg
Delhi.
3. Secretary (Urban Development)/
Chairman (Urban Basic Services)
Urban Development Department
B-Block Vikas Bhawan
New Delhi.
4. The Secretary (Services)
Govt. of National Capital
Territory of Delhi
5, Sham Nath Marg
Delhi.
5. Project Director (Urban Basic Services)
Urban Development Department
Govt. of National Capital Territory of Delhi
B-Block Vikas Bhawan
New Delhi.
6. Shri Harish Sharma
s/o Not Known
r/o WZ-1598/1F
Nangal Rai
New Delhi.

7. Shri Vinod Kumar Tyagi
s/o Not Known
1/5110, Gali No.04
Balbir Nagar
Shahdara
Delhi.

8. Sh. Janardan Persad
Shree Hari Mandir
State Bank Colony
G.T.Road
Delhi. ... Respondents

(None)

O R D E R (Oral)

Hon'ble Shri R.K.Ahooja, Member(A)

None for the applicants even on second call.

None had also appeared for the applicants on the last occasion. It would appear that the applicants are no longer interested in pursuing their case. The OA is therefore dismissed in default and for non-prosecution.

Ru
(Rafiq Uddin)
Member(J)

/rao/

Rao
(R.K.Ahooja)
Member(A)